

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 &
IA NO. 898 OF 2017 &
APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016**

Dated : 29th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 122 OF 2015 & IA NOs. 194 OF 2015 & 898 of 2017

In the matter of :

Gail Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Puddusery
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1
Mr. Chandrashekhar

APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

M/s. Sanwariya Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

ORDER

As agreed by the learned counsel for both parties, list these matters for hearing on **10.07.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

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**(Justice Manjula Chellur)
Chairperson**